

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4847
ANSWERED ON:23.04.2015
LAWS TO TACKLE ACCIDENT CASES
Raju Shri Gokaraju Ganga

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Hon'ble Supreme Court has expressed deep concern about increasing number of hit-and-run accident cases in the country and suggested to review the relevant Sections including Section 304A of IPC;
- (b) if so, the details thereof alongwith the reaction of the Government thereto;
- (c) whether the Government proposes to make laws more stringent to check such cases; and
- (d) if so, the details and present status thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a)to(d): The information is being collected and will be laid on the Table of the House.